## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP No. 233/Chd/Pb/2017

Under Section 58 (3) & 59 of the Companies Act, 2013.

In the matter of:

Prateek Dhir and Ors. ...Petitioners

Versus

Dev Casting Industries Private Limited & Ors. ....Respondents

Present: Ms. Lakshmi Gurung, Advocate for petitioners.

None for respondents.

There is no representation from the respondents. The petitioners have not filed affidavit of service along with the postal receipt, tracking report and e-mail in compliance with the order dated 28.09.2017. The envelopes statedly received back undelivered to the respondents have also not been filed. List the matter on 11.12.2017 and the petitioners are directed to file the compliance affidavit supported by the documents aforesaid at least three days before the date fixed.

Sd/-(Justice R.P. Nagrath) Member (Judicial)

November 15, 2017

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